

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Miscellaneous Application No. 1381/2024 in CrI.A. No. 1677/2023

Y. BALAJI

Petitioner(s)

VERSUS

THE ASSISTANT COMMISSIONER OF POLICE
CENTRAL CRIME BRANCH (JOB RACKETING) & ANR.

Respondent(s)

(FOR ADMISSION and
IA No. 165306/2024 - APPROPRIATE ORDERS/DIRECTIONS
IA No.185912/2024 - INTERVENTION
IA No.223913/2024 - INTERVENTION)

Date : 30-09-2024 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s)

Mr. Gopal Sankaranarayanan, Sr. Adv.
Mr. Balaji Srinivasan, AOR
Mr. Vishwaditya Sharma, Adv.
Ms. Jhanvi Dubey, Adv.
Mr. Shourya Dasgupt, Adv.
Mr. Shiva Krishnamurti, Adv.
Ms. Harsha Tripathi, Adv.
Mr. Aditya Nath, Adv.
Mr. Shreyas Ranjan, Adv.

For Respondent(s)

Mr. Shekhar Naphde, Sr. Adv.
Mr. Amit Anand Tiwari, Sr. A.A.G.
Mr. Gaurav Aggarwal, Sr. Adv.
Mr. D.kumanan, AOR
Ms. Deepa S, Adv.
Mr. Sheikh F Kalia, Adv.
Mr. Veshal Tyagi, Adv.
Mr. Chinmay Anand Panigrahi, Adv.

Mr. S Gurukrishnakumar, Sr. Adv.
Mr. Pranav Sachdeva, Adv.
Ms. Neha Rathi, AOR

Mr. Mayank Pandey, AOR

Mr. N Subramaniyan, Adv.
Mr. Pranav Sachdeva, AOR
Mr. Jatin Bhardwaj, Adv.
Mr. Abhay Nair, Adv.

UPON hearing the counsel the Court made the following
O R D E R

We have perused the report submitted by the learned Special Judge, Additional Special Court for Members of Parliament (MPs) and Members of Legislative Assembly (MLAs) cases at Chennai.

Apart from the cases subject matter of this Miscellaneous Application, the learned Judge is dealing with 29 other cases of MPs and MLAs. About 20 cases are at the trial stage. In some of the cases, charge has not been framed. The cases subject matter of this application have more than 2000 accused and about 600 prosecution witnesses.

Looking to the allegations made in the charge-sheet, these cases require early disposal. Considering the number of cases entrusted to Shri G.Jayavel, learned Special Judge who has submitted a report, it will be appropriate if the High Court of Judicature at Madras appoints one more Sessions Judge to deal with the following cases:

S.No.	FIR	Calendar Case Details	Total No. of accused
1.	FIR No.441/2015 dated 29.10.2015	CC No.3627/2017	12 accused
		CC No.22/2021	12 accused

		CC No.24/2021	47 accused
		CRL.M.P.No.22311/2023	74 accused
		CRL.M.P.No.23733/2023	287 accused
		CRLM.P.No.24674/2023	928 accused
		CRL.M.P.No.24689/2023	920 accused
2.	FIR No.298/2017 dated 09.09.2017	CC No.4541/2018	4 accused
		CC No.19/2020	4 accused
		CRL.M.P.No.24816/2023	14 accused
3.	FIR No.344/2018 dated 13.08.2018	CC No.8591/2018	4 accused
		CC No.25/2020	4 accused
		CRL.M.P.No.24818/2023	24 accused

A copy of this order along with a soft copy of the report submitted by Shri G.Jayavel, Special Judge be forwarded to the Registrar General of the High Court of Judicature at Madras who will place the same before Hon'ble the Chief Justice of the High Court of Judicature at Madras to take necessary action.

Needless to add that considering the magnitude of the case in terms of the number of accused and the number of witnesses, the case will have to be entrusted to the Sessions Judge who is already not over-burdened and is in a position to take up the cases at an early date. The Registrar General, High Court of Judicature at Madras will submit a report to this Court before the next date about the steps taken on the administrative side. The report of the Registrar General to be submitted by 22nd October, 2025.

In the meanwhile, the Registry to prepare soft copies of the report submitted by the learned Special Judge and the same be provided to the learned counsel appearing for the parties. The report need not be treated as confidential.

List on 25th October, 2024.

IA No.223913/2024

Issue notice to the State Government.

Mr. D.Kumanan, the learned counsel takes notice.

The learned senior counsel appearing for the State to take instructions about what is stated in paragraph 22 of this application.

The application will be considered on 25th October, 2024.

(ANITA MALHOTRA)
AR-CUM-PS

(AVGV RAMU)
COURT MASTER